

**FORM G (REISSUE)****INVITATION FOR EXPRESSION OF INTEREST****FOR FAIRDEAL MULTIFILAMENT PRIVATE LIMITED****OPERATING in MANUFACTURING OF CONVEYOR BELT & POLYESTER HIGH TENACITY YARN AT CHACHARWADI, VASANA AHMEDABAD-382010**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	<b>Fairdeal Multifilament Private Limited</b> CIN: U25200GJ2014PTC079367 PAN: AACCF3900B
2.	Address of the registered office	<b>Registered office:</b> Block No. 49, Near Gopinath Industrial Park, Chahcharwadi, Vasana, Sanand, Ahmedabad-382110
3.	URL of Website	NA
4.	Details of Place where majority of fixed Assets are located	Block No. 49, Near Gopinath Industrial Park, Chahcharwadi, Vasana, Sanand, Ahmedabad-382110
5.	Installed capacity of main products/services	To be ascertained
6.	Quantity and value of main products/services sold in last financial year	Turnover as per latest audited financial statements for the year ended March 31, 2021 is INR 32.34 Crores
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to <a href="mailto:cirpfairdealmpl.rds@gmail.com">cirpfairdealmpl.rds@gmail.com</a> or at <a href="mailto:ravindra1960_goyal@yahoo.co.in">ravindra1960_goyal@yahoo.co.in</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to <a href="mailto:cirpfairdealmpl.rds@gmail.com">cirpfairdealmpl.rds@gmail.com</a> or at <a href="mailto:ravindra1960_goyal@yahoo.co.in">ravindra1960_goyal@yahoo.co.in</a>
10.	Last date for receipt of expression of interest	September 29, 2024
11.	Date of issue of provisional list of prospective resolution applicants	October 04, 2024
12.	Last date for submission of objections to	October 09, 2024

	provisional list	
13.	Date of issue of final list of prospective resolution applicants	October 12, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	October 15, 2024
15.	Last date for submission of resolution plans	November 14, 2024
13.	Process email id to submit EOI	<a href="mailto:cirpfairdealmpl.rsds@gmail.com">cirpfairdealmpl.rsds@gmail.com</a>

**For Fairdeal Multifilament Private Limited**



**(Ravindra Kumar Goyal)**

**Resolution Professional**

**Registration Number: IBBI/IPA-001/IP-P-02019/2020-2021/13098**

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**Phone No. - +91- 9978094218**

**AFA Valid till: 30.06.2025**

**Date:**

**13th September, 2024**

**Place: Ahmedabad**